

## SUPREME COURT OF INDIA

New Delhi, the 18<sup>th</sup> November, 2021

**Re.: Lectures regarding the Advocates-on-Record Examination to be held on 20<sup>th</sup> December to 23<sup>rd</sup> December, 2021**

### NOTICE

Under the auspices of the Board of Examiners for the Advocates-on-Record Examination, lectures for the candidates for the ensuing Examination will be delivered by the learned Advocates, through online webinar mode, as per the following Schedule, the link for joining the lecture will be shared in due course:

S.No.	Date/Day of lecture	Time of commencement of lecture	Paper No.
1.	01.12.2021 (Wednesday)	04:30 P.M.	Paper-I (Practice & Procedure of Supreme Court)
2.	02.12.2021 (Thursday)	04:30 P.M.	Paper-II (Drafting)
3.	03.12.2021 (Friday)	04:30 P.M.	Paper-III (Advocacy & Professional Ethics)
4.	04.12.2021 (Saturday)	11:00 A.M.	Paper-IV (Leading Cases)
5.	07.12.2021 (Tuesday)	04:30 P.M.	Paper-I (Practice & Procedure of Supreme Court)
6.	08.12.2021 (Wednesday)	04:30 P.M.	Paper-II (Drafting)
7.	09.12.2021 (Thursday)	04:30 P.M.	Paper-III (Advocacy & Professional Ethics)
8.	10.12.2021 (Friday)	04:30 P.M.	Paper-IV (Leading Cases)

Any further change in the schedule of lectures will be notified separately.

Sd/-

(O.P. Nagpal)  
Additional Registrar

**Copy to:-**

1. The Hony. Secretary, Supreme Court Bar Association.
2. The Hony. Secretary, Supreme Court Advocates-on-Record Association.